

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION
(DIRECTORATE OF SUGAR & VEGETABLE OILS)

Krishi Bhawan, New Delhi-110001

Dated: the 29th May, 2020

File No. 5-1/2019 -Sugar Control

ORDER

In exercise of powers conferred by section 3 of the Essential Commodities Act, 1955 (10 of 1955) read with clause 4 and 5 of the Sugar (Control) Order, 1966 and Order S.O. No.2347 (E) dated 07.06.2018, stock holding limit for the month of May, 2020 was issued by Department of Food & Public Distribution vide order dated 29.04.2020. Now, considering the unprecedented and unfortunate situation arisen due to the spread of Corona Virus/COVID-19, it has been decided to extend the time period for the monthly sale quota of sugar for May, 2020 by one month i.e. till 30th June, 2020.

2. Any violation of this order would attract the penal provisions under the Essential Commodities Act, 1955, as amended from time to time.

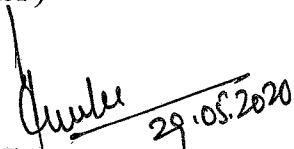

(Vivek Shukla) 29.05.2020

Director (Sugar & VO)

Tele: 23383760

Copy to:-

1. The State Governments/Union Territory Administrations concerned.
2. Indian Sugar Mills Association (ISMA).
3. All India Sugar Trade Association (AISTA)
4. National Federation of Cooperative Sugar Factories Federation Ltd.(NFCSF)
5. Ministry's website <http://dfpd.nic.in>


(Vivek Shukla) 29.05.2020

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